GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:1423 ANSWERED ON:09.08.2011 HOUSES UNDER BSUP AND IHSDP Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the number of houses sanctioned for Karnataka under the `Basic Services to the Urban Poor` and `Integrated Housing and Slum Development Programme', during each of the last three years, city-wise;

(b) the number of houses, out of the above, completed during the said period, city-wise; and

(c) the number of houses proposed to be constructed during the year 2011-12 along with the target fixed for the completion of such houses, city-wise?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) and (b): The city-wise details of number of houses sanctioned and completed out of these sanctioned houses for Karnataka under the Basic Services to the Urban Poor (BSUP) and the Integrated Housing and Slum Development Programme (IHSDP), during each of the last three years are at Annexure-I and Annexure-II respectively.

(c): No city-wise target has been fixed for completion of houses under BSUP and IHSDP during the year 2011-12. The exact number of houses proposed to be constructed during 2011-12 would depend upon State's capacity and resources to construct all the houses sanctioned for the concerned city for the Mission period.